

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

114. C.P.(IB)-4227(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2023**

NAME OF THE PARTIES: Syndicate Bank

V/s.

Rahi Shipping (I) Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Deep Dighe appearing for the petitioner is present.
2. It is seen from the record that on 28.07.2023, this bench had directed the liquidator, Mr. Ajay Ganesh Marathe to be present on 11.09.2023. However, today, when the matter was called the liquidator did not appear.
3. Counsel appearing for the liquidator submits that he is not aware of the directions given by this bench and seeks time to ensure the presence of the liquidator on the next date of hearing.
4. List this matter on **30.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)